

- (Fatality: 2)
(Serious injuries: Nil)
12. Accident to Vayudoot Dornier aircraft near Indapur on 23.9.89
(Fatality: 11)
(Serious injuries: Nil)
13. Accident to PHL Dauphin helicopter near Patna on 15.12.89
(Fatality: 7)
(Serious injuries: Nil)
14. Accident to IA A-320 at Bangalore on 14.2.1990
(Fatality: 92)
(Serious injuries: 42)

An amount of Rs. 573.45 lakhs has been paid to victims /their next of kings to so far. Eleven inquiry reports have so far been received, out of which 10 have been accepted and one is under consideration of the Government. Inquiry reports in case of last three accidents are awaited. These reports

are likely to be submitted to Government in next few months. The recommendations made by Inquiry Committees/inspectors of Accidents are implemented to prevent recurrence of such accidents.

LPG Consumers with one Agency

6225. SHRI RAM NAIK: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of LPG customers prescribed by the Indian Oil Corporation for one cooking gas agency:

(b) whether cash and carry scheme is followed by the LPG agencies; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) The ceiling limit fixed by the government on the monthly refill sales of a distributor is as follows:

<i>Sl. No.</i>	<i>Towns/cities with population</i>	<i>No. of refills per month</i>
1	2	3
1.	Upto 10 lakhs	4,000
2.	Between 10 lakhs to 20 lakhs	5,000
3.	Between 20 lakhs to 40 lakhs	6,000
4.	Delhi, Madras and Calcutta	6,500
5.	Bombay	8,000

However, in respect of towns with a population of less than 10 lakhs, the existing dealer/dealers are allowed to absorb the wait-listed persons till such time as opening

of another viable distributorship becomes feasible, or till 5000 refills are reached, whichever is earlier. Cooperative Societies are exempted from the above ceilings. Further,

an additional ceiling of 1000 refills are allowed as an incentive to a dealer whose sustained performance over a considerable period has been found to be very good.

(b) and (c). Except under special circumstances, cash and carry system as a normal mode of refill delivery has been withdrawn on the recommendations of the Sudha Joshi Committee.

Allocation of Kerosene to Andaman and Nicobar Islands

6226. SHRI MANORANJAN BHAKTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether any allocation of kerosene has been made to Andaman and Nicobar Islands during the last two quarters.

(b) if so, break up thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir

(b) and (c). The details of allocation of kerosene to Andaman and Nicobar Islands from October 1989 to March 1990 are given below:

(Figs in tonnes)

Month	Regular	Additional	Total
Oct. 1989	295	111	406
Nov. 1989	300	—	300
Dec. 1989	300	50	350
Jan. 1990	300	50	350
Feb. 1990	300	100	400
March 1990	257	100	357

[Translation]

Air Services in Madhya Pradesh

6227. SHRI DILEEP SINGH BHURIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether air-services in Madhya Pradesh have been curtailed during the last few months;

(b) if so, the reasons therefor; and

(c) whether Government propose to restore and increase these air-services?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

(c) At present Indian Airlines and